226 Ruling by

[RAJYA SABHA]

the Chair

1	2	3	4	5	6
U Dinajpur	11.5	11.60	11.60	12.00	12.00
Jalapaiguri	11	11.25	11.50	11.50	11.50
Darjeeling	10.5	9.56	10.00	10.50	10.50
Coochbehar	11	11.25	11.25	11.50	11.50
Alipurduar	11	11.25	11.25	11.50	11.50

(b) Government of India is taking various steps to tackle the competition faced by the jute industry from synthetic polymers and to overcome the problems of power shortage, obsolete machinery and shortage of raw materials. Some of these steps are as under:

- (i) To safeguard the interest of the jute industry from synthetic polymer, Government provides for compulsory packaging of certain percentage of foodgrains and Sugar in jute under Jute Packaging Material (Compulsory Use in Packaging Commodities), 1987.
- (ii) Government has launched Technology Upgradation Fund Scheme (TUFS) for the modernisation/technology upgradation of textile industry including jute. The Jute Technology Mission (JTM) launched by the Government had a major component for modernisation/technological upgradation of jute mills.
- (iii) Minimum Support Price (MSP) for raw jute and mesta is fixed every year to encourage farmers to grow more jute.

There is no report of power shortage except in the State of Andhra Pradesh and the matter has already been taken up with the Govt. of Andhra Pradesh to rectify the problem of power shortage.

There is no shortage of raw jute to meet the demands of the jute sector.

(c) There is no such proposal at present.

12.00 Noon

RULING BY THE CHAIR

Notices of alleged breach of privilege over leakage of certain portions of Railway Budget (2014-15)

MR. CHAIRMAN: Hon. Members, on July 9th, I received some notices of alleged breach of privilege on account of leakage of certain portions of the Railway Budget 2014-15 in a newspaper on July 8, the day on which it was laid in this House. The

Papers Laid on [11 July, 2014]

notices were from Shri Madhusudan Mistry, Shri V. Hanumantha Rao, Shri Shantaram Naik, Shrimati Rajani Patil, Shri Praveen Rashtrapal and Shri Ashk Ali Tak, Members of Rajya Sabha. They enclosed a clipping of The Indian Express of July 8, 2014, which contained certain proposals of the Government which were to be announced during the Railway Minister's Budget speech. The matter was also raised by them in the House during the Question Hour on that day, and I had said, at that time, that it was under my examination.

I had examined the notices on the basis of the facts of the case, the material placed on record and the past precedents. It is a fact that some of the proposals of the Government, which found place in the Railway Minister's Budget speech, were, indeed, reported by The Indian Express in its issue of July 8, 2014, the day on which the Budget was due to be presented to Parliament. It is unfortunate that the contents of the Budget speech of the Railway Minister were reported in the media. This needs to be looked into by the Government to ascertain if norms of official secrecy were infringed. There are several instances in the past, wherein the Presiding Officers have observed that the leakage of Budget proposals does not constitute a breach of privilege. I have no reason to differ with these rulings of the past. Accordingly, I hold that these notices are not admissible.

12.00 р.м.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table. ...(Interruptions)... Please sit down. ...(Interruptions)... Shri Ananth Kumar. ...(Interruptions)...

(MR. DEPUTY CHAIRMAN in the Chair.)

MR. DEPUTY CHAIRMAN: No discussion on the ruling given by the Chairman. ... (Interruptions)... Papers to be laid. Shri Ananth Kumar. ... (Interruptions)...

MoUs between Government of India and various Drugs and Pharmaceuticals Limited Companies

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTH KUMAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

 Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Pharmaceuticals) and the Indian Drugs and Pharmaceuticals Limited (IDPL), for the year 2014-15.